

CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF
Criminal Cause List Dated 19-10-2020

S.No.	Case Type	Case No.	Title	Name of Advocate
(Urgent Cases)				
<u>HIGH COURT EXPEDIATED TIME BOUND</u>				
1	POCSO SPL CASE	100051/2017	BHANDUP POLICE STATION. Vs AHAMAD RAZAK SHAIKH	Adv. Roy
<u>HEARING</u>				
2	POCSO SPL CASE	100719/2018	The State of Vikroli Police Station Vs Aakash Vikas Kate and Others 01	PP
<u>EVIDENCE PART HEARD</u>				
3	POCSO SPL CASE	100173/2018	The State of Wadala Railway Police Station Vs Maheshsingh Mohanlalsingh Arakh	
(Main Matter REMAND APPL POCSO/0101006/2017)				
<u>EVIDENCE</u>				
4	POCSO SPL CASE	100321/2017	NEHRU NAGAR POLICE STATION Vs AFTAB MOHD. ALI SURVE	
5	POCSO SPL CASE	100596/2017	The State RCF Police Station Vs Shabbir Ismail Shaikh	
6	POCSO SPL CASE	100016/2018	The State of Pantnagar Police Station Vs Monu@Mohammad Kallu Chudiyar	
7	POCSO SPL CASE	100202/2018	The State of Santacruz Police Station Vs Ravikant Rajaram Yadav	
(Main Matter REMAND APPL POCSO/0100155/2018)				
8	POCSO SPL CASE	1000356/2018	The State Wadala T.T. Police Station Vs Premchand @ Kallu Nehilal Chauhan	z
<u>CHARGE</u>				

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9	POCSO SPL CASE	100014/2018	The State of Shahunagar Police Station Vs Siddhesh Hanumanta Chalwadi	
10	POCSO SPL CASE	100079/2018	The State of Mankhurd Police Station Vs Akshay Bhausahab Regde	
(Main Matter REMAND APPL POCSO/0100995/2017)				
<u>APPEARANCE</u>				
11	POCSO SPL CASE	100177/2018	The State of Shahu Nagar Police Station Vs Rahul Chhotu Kanak	
(Main Matter REMAND APPL POCSO/0100176/2018)				
12	POCSO SPL CASE	1000413/2018	V.B. Nagar Police Station Vs Gulam Asabir @ Chand Niyamt Ali	PP
13	POCSO SPL CASE	1000416/2018	The State of Bandra Police Station Vs Rehan Mehboob Salmani	PP
14	POCSO SPL CASE	100703/2018	The State of CSMT Railway Police Station Vs Ganesh Gulab Shette	PP
15	POCSO SPL CASE	100010/2019	The State of Bhandup Police Station Vs Guttam Manik Narwade	PP
16	POCSO SPL CASE	100679/2019	The State of Maharashtra - Trombay Police Station Vs Pratapchandra Muleshwar Bouraha	PP
17	SPL.CASE	158/2020	The State of Maharashtra - Mankhurd Police Station Vs Rohit Shivbabu Gupta	PP
18	SPL.CASE	100588/2020	The State Of Maharashtra Antophill Police Station Vs Farman Raju Khan	PP

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S.No.	Case Type	Case No.	Title	Name of Advocate
19	SPL.CASE	100632/2020	STATE GOVERNMENT OF KURLA POLICE STATION Vs ABHAY SURESH ADANGLE	PP
20	POCSO M A	100882/2020	Nilesh Tanaji Akre Vs State Thr Mahim P Stn	Mansi Todankar

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S.No.	Case Type	Case No.	Title	Name of Advocate
<u>JUDGMENT</u>				
1	POCSO SPL CASE	100087/2018	The State of Ghatkopar Police Station Vs Peter @ Augustin Augnail Desoza	
(Main Matter REMAND APPL POCSO/0101050/2017)				
<u>EVIDENCE PART HEARD</u>				
2	POCSO SPL CASE	100277/2016	THE STATE OF PANTNAGAR POLICE STATION. Vs ABDUL MOHHMAD KHALID	
3	POCSO SPL CASE	100304/2016	THE STATE OF VAKOLA POLICE STATION. Vs JOAQUIM JOHN DSOUZA	
4	POCSO SPL CASE	100210/2017	DEONAR POLICE STATION Vs MOHD. IRSHAD @ IMRAN KUTUBUDDIN	
<u>EVIDENCE</u>				
5	POCSO SPL CASE	100695/2018	The State of Colaba Police Station Vs Sameer Rajesh Sathe @ Sameer Hussain Shaikh	PP
<u>APPEARANCE</u>				
6	POCSO SPL CASE	100030/2018	The State of Sir J.J. Marge Police Station Vs Ketan Vishnu Sukhdhare	
7	POCSO SPL CASE	100236/2018	The State of Trombay Vs Suraj Surindar Sharma	
(Main Matter REMAND APPL POCSO/0100183/2018)				
8	POCSO SPL CASE	1000458/2018	The State of Navghar Police Station Vs Suraj Ramji Soni	PP
9	POCSO SPL CASE	1000495/2018	The State of Wadala Police Station Vs Omkar Sarjerao Kamble	PP

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10	POCSO SPL CASE	100024/2019	The State of Antop Hill Police Station Vs Mohd. Shahrukh Mohd. Gani Mansuri	PP
11	POCSO SPL CASE	100316/2019	The State- R.C.F. Police Station Vs Bittu @ Rajivkumar Prabhunath Singh	PP
12	POCSO SPL CASE	100514/2019	The State of Maharashtra - Worli Police Station Vs Sachin Ramnaresh Walmiki	PP
13	POCSO SPL CASE	100681/2019	The State of Maharashtra - Kurla Police Station Vs Anil Mithailal Gupta	PP
14	POCSO SPL CASE	100682/2019	The State of Maharashtra - Pantnagar Police Station Vs Chandan Chotelal Knojiya	PP
15	POCSO SPL CASE	100687/2019	The State of Maharashtra - Nirmal Nagar Police Station Vs Vishvanath Pandurang Bhuvad	PP
16	SPL.CASE	100615/2020	STATE GOVERNMENT Vs Bhushan Suresh Lad	
<u>REPORT</u>				
17	POCSO SPL CASE	100489/2017	The State Kurla Police Station Vs Hasibu Raheman Daud Shaikh	
18	POCSO M A	100852/2020	The State- Vikhroli P Stn Vs Unknown Person	APP
<u>R-E U-S 299 CR.P.C</u>				
19	POCSO SPL CASE	100617/2015	The State of Vikhroli Police Station Vs Rais Ahmed Wajid Ali Edrisi	

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<u>EVIDENCE PART HEARD</u>				
1	POCSO SPL CASE	100415/2015	The State of Govandi Police Station Vs Rajuprasad Mani Mahato	
2	POCSO SPL CASE	100537/2017	The State Nehru Nagar Police Station Vs Kamalkishor Kundanlal Balotia	
3	POCSO SPL CASE	100025/2018	The State Mulund Police Station Vs Deepak Madhukar Mane	
<u>EVIDENCE</u>				
4	POCSO SPL CASE	100147/2017	TILAKNAGAR POLICE STATION Vs MOHAMAD IRFAN RAIS KHAN	
5	POCSO SPL CASE	100156/2018	The State of Nagpada Police Station Vs Akash Mangal Rathod	
(Main Matter REMAND APPL POCSO/0101021/2017)				
<u>CHARGE</u>				
6	POCSO SPL CASE	100317/2016	THE STATE OF GAMDEVI POLICE STATION. Vs KRUNAL NIMESH DESAI	
7	POCSO SPL CASE	100301/2017	VIKHROLI POLICE STATION Vs SHRAVAN SANTOSH JADHAV	
8	POCSO SPL CASE	100360/2017	M.R.A.MARG POLICE STATION Vs SANIL DEEPAK KAMBLE	
9	POCSO SPL CASE	100257/2018	The State of Bandra Police Station Vs Balkrishna Ranvijay Jaiswal	z
<u>REPLY/SAY</u>				
10	POCSO SPL CASE	1000408/2018	State Khar Police Station Vs Chintu @ Hussain Ashfak Hasan Shali	PP

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11	ABA	101101/2020	Raja Adiwai and Ors. 2 Vs The State of Maharashtra Through BKC Police Station	Dhanashree M. Lad, Khan Abdul Aziz
<u>APPEARANCE</u>				
12	POCSO SPL CASE	100127/2018	The State Vakola Police Station Vs Vikas Shamrao Patil	
(Main Matter REMAND APPL POCSO/0100735/2017)				
13	POCSO SPL CASE	1000614/2018	The State of Shivaji Nagar Police Station Vs Mohamad Husain Mohamad Anwar Shaikh	PP
14	POCSO SPL CASE	1000636/2018	The State of R.C.F. Police Station Vs Parvez Aazam Beg Mirza	PP
15	POCSO SPL CASE	100646/2018	The State of Khar Police Station Vs Ajaykumar Mithailal Prajapati	PP
16	POCSO SPL CASE	100692/2018	The State of Tormbay Police Station Vs Mohammd Sadre Aalam Abdul Sattar Ansari	PP
17	REMAND APPL POCSO	100380/2020	The State Of Maharashtra Through BKC Police Station Vs Rafiq Abdul Majid Ansari	PP
<u>R-E U-S 299 CR.P.C</u>				
18	POCSO SPL CASE	100211/2014	The State Vikhroli P.S Vs Munna Divakar Swai	

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<u>EVIDENCE PART HEARD</u>				
1	POCSO SPL CASE	100118/2016	THE STATE OF D.B. MARG POLICE STATION. Vs MAHEFUZ IRFAN ANSARI	
2	POCSO SPL CASE	100514/2017	The State of Khar Police Station Vs Motiram Damodar Kale	
(Main Matter REMAND APPL POCSO/0100798/2017)				
<u>EVIDENCE</u>				
3	POCSO SPL CASE	100227/2016	THE STATE OF DHARAVI POLICE STATION. Vs SHIVA PIRMAL PERUMAL	
4	POCSO SPL CASE	100005/2018	The State of Antop Hill Police Station Vs Ganesh Ramchandra Waidande	
(Main Matter REMAND APPL POCSO/0100980/2017)				
5	POCSO SPL CASE	100285/2019	The State of Maharashtra - Wadala Police Station Vs Rahul @ Assaful Alam Shaikh	PP
<u>CHARGE</u>				
6	POCSO SPL CASE	100137/2018	The State of Chunabhatti Police Station Vs Sachin Laxman Sanappa	
(Main Matter REMAND APPL POCSO/0101028/2017)				
7	POCSO SPL CASE	100206/2018	The State of Park Site Police Station Vs Abid Mukhatar Shaikh	
(Main Matter REMAND APPL POCSO/0101036/2017)				
8	POCSO SPL CASE	1000363/2018	The State of Wadala Police Station Vs Heersingh Kalyansingh Rathod	z
9	POCSO SPL CASE	100710/2018	The State of BKC Police Station Vs Arbaz Abdul Kayum Mansuri	PP
<u>APPEARANCE</u>				

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10	POCSO SPL CASE	100270/2018	The State of Santakruz Police Station Vs Sonukumar Ramprit Gupta	z
11	POCSO SPL CASE	100649/2018	The State of Nehru Nagar Police Station Vs Jayprakash @ Prakash Tejaram Fulwariya	PP
12	POCSO SPL CASE	100657/2018	The State of Tilaknagar Police station Vs Atish Vasant Agale	PP
13	POCSO SPL CASE	100329/2019	The State of maharashtra - Antop Hill Police Station Vs Praveshkumar Lalbahadur Jaiswar	PP
14	POCSO SPL CASE	100330/2019	The State of Maharashtra - R.A.K. Marg Police Station Vs Altaf Jahangir Malik	PP
15	POCSO SPL CASE	100332/2019	The State of Maharashtra - Malabar Hill Police Station Vs Jitesh Shivram Bhuvad	PP
16	POCSO SPL CASE	100414/2019	The Staten of Maharashtra - Bhandup Police Station Vs Mohd. Aali Mohd. Kais Ansari	PP
17	POCSO SPL CASE	100715/2019	The State of Maharashtra - Wadala Police Station Vs Rajesh @ Shambho Kanhaya Gosai @ Kanhaya Gari	PP
18	REMAND APPL POCSO	100394/2020	Faisal @ Ashfaq Akbarali Shaikh Vs RAK Marg Police Station	
19	SPL.CASE	100596/2020	STATE GOVERNMENT OF BHANDUP POLICE STATION Vs MUJAHIDDIN TAUFIQ AHAMAD SHAIKH	PP

HIGH COURT EXPEDIATED TIME BOUND

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20	POCSO SPL CASE	100021/2017	PARKSITE POLICE STATION. Vs ARUNKUMAR DINANATH PANDEY	Adv. Prashant Pandey

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1	POCSO SPL CASE	100551/2015	The State of Dharavi Police Station Vs Mohd. Gous Harun Khan	
2	POCSO SPL CASE	1000464/2018	The State of Dharavi Police Station Vs Vinodprasad Laxman Mahato @ Mandal	PP
3	POCSO SPL CASE	1000604/2018	The State of Vinoba Bhawe Police Station Vs Luies Rujario Farnadis	PP
<u>EVIDENCE</u>				
4	POCSO SPL CASE	100493/2016	MAHIM POLICE STATION. Vs RASHID ECRAMULLA SHAIKH	
5	POCSO SPL CASE	100135/2017	SHIVAJI NAGAR POLICE STATION Vs SONU @ AMANUDDIN @ AINUDDIN JAMIL SAYYAD	
<u>CHARGE</u>				
6	POCSO SPL CASE	100273/2016	THE STATE OF GHATKOPER POLICE STATION. Vs MAYUR PRABHAKAR KIRAVE	
7	POCSO SPL CASE	100485/2017	The State V.B Nagar Police Station Vs Mohammad Tahir Yunus Rijavi	
<u>APPEARANCE</u>				
8	POCSO SPL CASE	100378/2017	GOVANDI POLICE STATION Vs OMKAR (GANESH) RAJENDRA IPTE	
9	POCSO SPL CASE	100146/2018	The State of Vinoba Bhawe Nagar Police Station Vs Narendra Shyambahadur Singh	

(Main Matter REMAND APPL POCSO/0100778/2017)

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10	POCSO SPL CASE	100183/2018	The State of Wadala T.T. Police Station Vs Sachin Dinesh Sharma	
(Main Matter REMAND APPL POCSO/0100161/2018)				
11	POCSO SPL CASE	100285/2018	STATE GOVERNMENT Antop Hill Police Station Vs Hardip Rajendra Dhambhir	
12	POCSO SPL CASE	1000370/2018	The State of Bhandup Police Station Vs Abu Jafar Mujahar Lashkor	z
13	POCSO SPL CASE	100565/2019	The State of Cyber Police Station Vs Ketan Kamlakar Tirodkar	PP
14	POCSO SPL CASE	100652/2019	The State of Maharashtra - Mulund Police Station Vs Harish Ramesh Thapa	PP
15	POCSO SPL CASE	100662/2019	The State of Maharashtra - Shahu Nagar Police Station Vs Arjunan Haridas	PP
16	POCSO SPL CASE	100745/2019	The State of Maharashtra - Mankhurd Police Station Vs Saleem Arif Qureshi	PP
17	SPL.CASE	100629/2020	STATE GOVERNMENT OF KALACHOWKI POLICE STATION MUMBAI Vs TEJASASHOK SAVANT	PP
<u>REPORT</u>				
18	POCSO SPL CASE	1000373/2018	The State of Shivaji Nagar Police station Vs Samir Shankar Bhandari	z
<u>R-E U-S 299 CR.P.C</u>				
19	POCSO SPL CASE	100081/2015	The State Dharavi P. Stn Vs Dinesh Ramugrah Lodhi	